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BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
M.A. No. 85 of 2023  
IN  
ORIGINAL APPLICATION NO. 81 of 2023

IN THE MATTER OF:

Sunil Kumar Aledia

.....Applicant

Versus

Govt of NCT of Delhi

.....Respondent

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SANJAY KUMAR JAIN

E.E.(M) 43

SANJAY KUMAR JAIN  
**DELHI JAL BOARD**  
Executive Engineer (M) 43/44  
Sector -VII, R.K. Puram, N.D.-22  
Delhi Jal Board

DATE :- 24.02.2024

**16**  
**BEFORE THE NATIONAL GREEN TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**  
M.A. No. 85 of 2023  
IN  
ORIGINAL APPLICATION NO. 81 of 2023

**1**

IN THE MATTER OF:

Sunil Kumar Aledia

.....Applicant

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Govt of NCT of Delhi

.....Respondent

**STATUS REPORT IN COMPLIANCE OF ORDER(S) DATED 20.09.2023 & 12.12.2023**

**Most Respectfully Showeth:-**

1. That the present report is being filed on behalf of Delhi Jal Board in compliance of the order(s) dated 20.09.2023 & 12.12.2023 passed by this Hon'ble Tribunal.
2. The grievance of the Applicant is that sewage is being discharged in storm water drain passing through Malviya Nagar Vidhan Sabha to Greater Kailash, Vidhan Sabha by joining sewer line to storm water drain by Delhi Jal Board for the last three years and converting fresh water of storm water drain in a sewage drain damaging environment and causing health hazards.
3. Accordingly, the Hon'ble Tribunal vide the order dated 13.03.2023 had formed a joint Committee with the direction to visit the site, collect relevant information and take appropriate remedial action, if violation of environmental norms was found. The relevant portion of which is reproduced hereunder :-

*“3. In our view, the issue raised in the matter, at the first instance can be looked into by the local authorities and for purpose whereof we constitute a joint Committee comprising DPCC and District Magistrate, South Delhi who shall visit the site, collect relevant information and if finds any violation of environmental laws and norms would take appropriate remedial action in accordance with law within two months.*

*4. District Magistrate, South Delhi shall be the nodal agency for*

coordination and compliance of <sup>17</sup> this order.

5. Copy of the action taken report shall be filed by the said Committee before Registrar General of this Tribunal by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF, who shall, if find necessary for any further order place the matter before the Bench."

True copy of order dated 13.03.2023 is attached and annexed herewith as **Annexure -1.**

4. Subsequently, an action taken report dated 25.05.2023 was filed by the District Magistrate (District South) in compliance of the order dated 13.03.2023 and was thereafter considered by the Hon'ble Tribunal on 20.09.2023 & 12.12.2023 with fresh directions to District Magistrate and DJB to file a fresh report before the Next date of hearing i.e. 26.02.2024.
5. That in compliance of the aforementioned orders and in furtherance to the action taken report dated 25.05.2023, the Delhi Jal Board seeks to submit:
  - That the sewer line which was running on Basant Kaur Marg, was damaged by the Public Works Department, Govt of NCT of Delhi during the construction of a drain near C-92 Shivalik to DERC (BSES) office .It is because of the damage and construction of the aforesaid drain, the sewer is flowing into drain passing through Malviya Nagar Vidhan Sabha to Greater Kailash Vidhan Sabha (Shahpur Jatt).
  - Given the seriousness of the situation, DJB has proposed a remedial solution i.e. replacing the old damaged sewer line from C-Block Shivalik to the BSES office on Shivalik Road (Basant Kaur Marg), spanning 455 meters. This replacement would separate the sewer line from the stormwater drain, effectively halting the sewage from mixing with the stormwater."
  - To replace the damaged sewer line, an estimated cost of Rs. 1,26,48,980/- has been calculated based on the Delhi Schedule of Rates 2021 under the name of work "Improvement of damage sewerage system at Shivalik Main Road near BSES office in Malviya Nagar under Malviya Nagar Constituency AC-43" which was also informed in the meeting dated

09.05.2023. (S.No. 6 of MOM SDM/HK/GEM.CORR.2023/2978-88. True copy of Minutes of Meeting dated 15.05.2023 held on 09.05.2023 regarding the drain passing through Malviya Nagar Sabha to Greater Kailash Vidhan Sabha in District South is attached and annexed herewith as **Annexure 2.**

- In Principle approval for the above cited work has also been got accorded from competent authority i.e. Chairman DJB. The proposal has been submitted for allocation of budget and upon receipt of funds, the case will be processed for competent authority for calling on tender.
6. This report is being submitted for perusal and consideration of this Hon'ble Tribunal and it is further undertaken that Delhi Jal Board shall remain duty bound by any direction or order by this Hon'ble Tribunal.



**SANJAY KUMAR JAIN**

SANJAY KUMAR JAIN  
Executive Engineer (IV)-43/74  
Sector - VII, R.K. Puram, N.D.-22  
**DELHI JAL BOARD**  
Delhi Jal Board

Item No. 16

Court No. 2

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 81/2023

Sunil Kumar Aledia

Applicant

Versus

Govt. of NCT of Delhi

Respondent

Date of hearing: 13.03.2023

**CORAM: HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER****Application is registered based on a complaint received by post/e-mail****ORDER**

1. This original application under Section 14 & 15 of National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010') has been registered on a letter petition dated 29.08.2022 received from Shri Sunil Kumar Aledia r/o 1-D, Shahpur Jat, New Delhi- 49.

2. The grievance is that sewage is being discharged in storm water drain passing through Malviya Nagar Vidhan Sabha to Greater Kailash, Vidhan Sabha by joining sewer line to storm water drain by Delhi Jal Board for the last three years and converting fresh water of storm water drain in a sewage drain damaging environment and causing health hazards.

3. In our view, the issue raised in the matter, at the first instance can be looked into by the local authorities and for purpose whereof we constitute a joint Committee comprising DPCC and District Magistrate,

South Delhi who shall visit the site, collect relevant information and if finds any violation of environmental laws and norms would take appropriate remedial action in accordance with law within two months.

4. District Magistrate, South Delhi shall be the nodal agency for coordination and compliance of this order.

5. Copy of the action taken report shall be filed by the said Committee before Registrar General of this Tribunal by e-mail at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF, who shall, if find necessary for any further order place the matter before the Bench.

6. Subject to above directions, the application is disposed of.

7. A copy of this order be forwarded to State PCB and District Magistrate, South Delhi by e-mail for compliance.

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

March 13, 2023  
Original Application No. 81/2023  
SN



GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE SUB DIVISIONAL MAGISTRATE (HAUZ KHAS)  
OFFICE OF THE DISTRICT MAGISTRATE (SOUTH)  
M.B. ROAD, SAKET, NEW DELHI-110068  
Tel No. 011-29536904: Email-hauzkhasdm@nic.in

F. No. SDM/HK/GEN.CORR.2023/ 2978-88

Dated: 09.05.2023

MINUTES OF MEETING HELD ON 09.05.2023 AT 04:00 PM UNDER THE CHARIMANSHIP OF SUB DIVISIONAL MAGISTRATE (HAUZ KHAS) REGARDING DRAIN PASSING THROUGH MALVIYA NAGAR VIDHAN SABHA TO GREATER KAILASH VIDHAN SABHA IN DISTRICT SOUTH.

A meeting was held under the Chairmanship of Sub Divisional Magistrate (Hauz Khas) on 09.05.2023 at 04:00 PM to discuss the issue regarding drain passing through Malviya Nagar Vidhan Sabha to Greater Kailash Vidhan Sabha in District South.

The following officers/ officials were present:

- 1 Dr. Mukesh Kumar, SDM (Hauz Khas) -
- 2 Sh. Damandeep Singh, Tehsildar (Hauz Khas)
- 3 Sh. Vivek Chauhan, EE, CD-V, I & FC
- 4 Sh. Amjad Khan, JEE, DPCC
- 5 Sh. Azimuddin, AE/CD-V, I & FC
- 6 Sh. Aditya, Advocate for the petitioner
- 7 Sh. Sunil Kumar, Petitioner.
- 8 Sh. Akib Kha, A.E/ PWD
- 9 Sh. Shadab Yunus, J.E (I & FC)
- 10 Sh. Nikuj Malik, JEE, DPCC
- 11 Sh. R.D. Chaudhary, AE, EI/ SZ, MCD
- 12 Sh. Hasrudding Khan, AE-M-II/SI, MCD
- 13 Sh. Chandrashekhar Kumar, JE MII/SZ, MCD
- 14 Sh. Rohan Jharkhariyan, EE (M)-43, DJB
- 15 Sh. Chandan Yadav, AE (M)-50, DJB

In the Chair

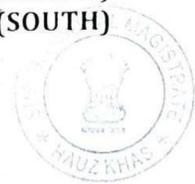
1. At the outset, the chairperson welcomed all the participants and discuss the issues regarding drain passing through Malviya Nagar Vidhan Sabha to Greater Kailash Vidhan Sabha in District South.
2. It was informed by the SDM (Hauz Khas) that 02 joint inspections have been conducted earlier in the presence of officials from PWD, MCD, DJB, I&FC & Revenue Department.



3. Sh. Vivek Chauhan, Executive Engineer, CD-V, representative from I & FC has informed in the meeting that the matter / issue related to drain passing through Malviya Nagar Vidhan Sabha to Greater Kailash Vidhan Sabha does not pertain to I&FC Department. He also provided the list of drain under I&FC alongwith the Map of drains under I&FC department in District South.
4. Sh. Akib Khan, Executive Engineer representative from PWD informed that only roads i.e. August Kranti Marg belongs to PWD and maintenance of drains are being done by MCD, hence, the issue of drains directly pertains to MCD. He also informed that earlier for covering of Nala PWD had written the letter to MCD for NOC and NOC had been given by MCD to PWD for the same.
5. Sh. Sunil Kumar Aledia, Petitioner has informed in the meeting that earlier he had filed complaint to J.E DJB regarding mixing of sewer line into drain in A Block Shivalik but due to non availability of fund in DJB action could not be taken till date. He has submitted the copy of complaint in the meeting.
6. Representative present from Delhi Jal Board office Malviya Nagar, A.E/ J.E has informed in the meeting that the work of repairing of sewer line has already done in front of Police Station Malviya Nagar, New Delhi and estimate file for repairing of sewer line is under process for C- Block Shivalik, New Delhi.
7. It has been decided in the meeting that a joint inspection of the drain will be conducted within 15 days by the concerned officials of PWD, DJB and MCD to find out the damages / leakage in drain and adjoining sewer lines. Thereafter, the concerned department (DJB, PWD and MCD) will take necessary remedial measures and repair the damages in sewer line and drain to resolve this issue and will submit the action taken report.

Meeting ended with vote of thanks to the chair.

*Mukesh*  
15/5/23  
**(DR. MUKESH KUMAR)**  
**SDM (HK), DISTRICT (SOUTH)**



To,

1. Executive Engineer concerned, Delhi Jal Board.
2. Executive Engineer concerned, I & FC.
3. Executive Engineer concerned MCD, South Delhi, Green Park, New Delhi.

4. Tehsildar (Hauz Khas).
5. The Supdt. of Archeological Survey of India, ASI Deptt. Puratatav Bhawan, INA, New Delhi.
6. Representative of Delhi Pollution Control Committee, Kashmeri Gate, New Delhi.
7. Naib Tehsildar (Hauz Khas).
8. EE/ AE PWD (South) Dist. Andrewz Ganj New Delhi
9. Concerned Halqua Patwari.
10. Sh. Sunil Kumar Aledia R/o A1-D, Shahpurjat, New Delhi-110049.

F. No. SDM/HK/GEN.CORR.2023/

Dated: 15.05.2023

Copy for information to:

1. District Magistrate (South), M. B. Road, Saket, New Delhi-110068.

*Mukesh*  
*15-5-23*  
(DR. MUKESH KUMAR)  
SDM (HK), DISTRICT (SOUTH)

